

Central Administrative Tribunal  
Principal Bench, New Delhi

**C.P. No. 360/2015**  
**O.A. No. 94/2013**

New Delhi, this the 15<sup>th</sup> May, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)**  
**Hon'ble Ms. Praveen Mahajan, Member (A)**

Daya Ram  
S/o. Sh. Har Chand,  
Presently r/o. Gali No.2,  
Rangpuri, New Delhi.

...Petitioner

(By Advocate : Mr. Kuldeep for Mr. Yogesh Sharma)

Versus

1. Sh. N. Sararana Kumar  
Secretary,  
Ministry of Communication,  
Sanchar Bhawan, New Delhi.
2. Sh. Jagdeep Gupta  
Director Accounts Post Offices,  
Postal Services, Haryana Circle,  
Ambala (Har.)
3. Ms. Rajul Bhatt,  
Director Postal Services,  
Gurgaon Division, Gurgaon (Har.)

...Respondents

(By Advocate : Mr. R. N. Singh)

**O R D E R (ORAL)**

**Mr. Raj Vir Sharma, Member (J)**

Both parties are in agreement that the order of the Tribunal has been fully complied with. Therefore, C.P. has become infructuous.

2. Accordingly, the C.P is dismissed. Notices issued to the alleged contemnors are discharged.

(Praveen Mahajan)  
Member (A)

(Raj Vir Sharma)  
Member (J)

/Mbt/